

ITEM NO.59

Court 14 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5263/2021

RAN VIJAI SINGH

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(I.A. No. 108153/2021-INTERVENTION/IMPLEADMENT)

Date : 10-12-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
[IN CHAMBER]

For the Parties P.Ahuja, Adv.

Mr. Anoop Prakash Awasthi, AOR

Mr. Varinder Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Application for impleadment will have to be considered by the regular Bench before which Special Leave Petition will be placed.

Therefore, Registry is directed to process the Special Leave Petition for listing before the appropriate Bench.

(NIRMALA NEGI)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)